

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP/IBC/192/2023**

**NAME OF THE PETITIONER : Divine Projects**

**NAME OF THE RESPONDENT(S) : Orient Frozen Foods LLP**

**UNDER SECTION : Sec 9 Rule 6 of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. A.G. Sathyanarayana for the Petitioner. Ld. Counsel  
Mr. Sankar Varadharajan for the Respondent.

Case partly heard.

List the Petition for **final hearing on 27.08.2024.**

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk